f [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c) A statement is laid on the Table of the Sabha.

## Statement

(a) During 1973-74 the price of Modern bread was increased by upto 10 paise per standard loaf of 400 grams each.
(b) The production of different varieties of bread during 1973-74 in terms of lakhs of standard loaves of 400 grams each was as follows :-
(1) White sandwich bread ... 721.97
(2) Sweet bread
135.98
(3) Milk bread
263.31
(4) Fruit bread
... 3.41
(5) Brown bread
... 0.55
(6) Masala bread
... 0.64
(7) Buns
... 14.17
(c) Modern Bakeries (India! Ltd. have made a total profit of Rs. 77.24 lakhs dur ing this period (subject to audit).]

## Demolition of unauthorised colonies in

 Delhi*763. SHRI SCATO SWU
: SHRI I. T. SINGH

Will the Minister of WORKS AND HOUSING be pleased to state :
(a) the names of the colonies which have been enlisted by the Delhi Development Authority for demolition;
(b) whether the residents of these colonies have called on the DDA authorities or the Minister in deputation and whether any assurances against demolition have been given to them; and
(c) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) : (a) No such list has been prepared by the D.D.A.
(b) and (c) A deputation on behalf of the residents of unauthorised colonies had met the officials of the Delhi Development Authority, but no assurance was given to the former.

कृषि भूमि की अ्रधिकतम सीमा के संबंध में
विधान :

* 764. घी कलप नाच :

भ्री जगदीश जोशी :
थी गुखानन्द ठाकुर :
धो कमलनाथ जा :
श्री नत्यो संस् :
क्या हृषि मंब्नी यह बताने की कृषा करेंगे कि उन राज्यों के नाम क्या हैं जिन्होंनि कृषि भूमि की चधिकतम सीमा के नियारण के सम्बन्ध में विधान अ्रधिनियमित किया हैं और ऐेसा विधान किस-किस तारीब से अधिनियमित किया गया है ?

## /[Legislation regarding ceiling on agricultural land

*764. SHRI KALP NATH :
SHRI JAGDISH PARSAD MATHUR:

SHRI GUNANAND THAKUR:
SHRI KAMAL NATH JHA
SHRI NATHI SINGH :
Will the Minister of AGRICULTURE be pleased to state the names of the States which hale enacted legislation In regard te the fixation of ceiling on agricultural land together with the dates of the enactments ?]

कृषि मंबालय में राज्य मंब्रो (ध्री द्रणणासाहेख पो० fिन्बे ) : एक विबरण-पन्न सभा पटल पर गख दिया गया है ।

